COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>APPEAL NO. 176 OF 2015 &</u> IA NOS. 364, 368, 424 OF 2015

Dated: 2nd May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Chamundeshwari Electricity Supply Co. Ltd.

...Appellant(s)

Vs.

M/s Saisudhir Energy (Chitradurga) Pvt. Ltd. & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Pratiksha Mishra

Counsel for the Respondent(s) : Mr. P.Gowtham for

Mr. Ramji Srinivasan, Sr. Adv.

Mr. Atul C., Sr. Adv

<u>ORDER</u>

As agreed by learned counsel for the parties, the matter is adjourned

to **12.07.2017.**

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt